

## RAJYA SABHA

Friday, the 28th April, 1978/the 8th  
Vaisakha, 1900 (Saka)

The House met at eleven of the  
clock, Mr. Chairman in the Chair.

### ORAL ANSWERS TO QUESTIONS

#### Sino-Indian border disputes

\*121. SHRI SAT PAUL MITTAL:†  
SHRI SHYAM LAL YADAV:  
SHRI RAMANAND YADAV:  
SHRI SHRIKANT VERMA:  
SHRI DEORAO PATIL:

Will the Minister of EXTERNAL  
AFFAIRS be pleased to refer to the  
reply to Starred Question 106 given in  
the Rajya Sabha on the 24th February,  
1978 and state:

(a) whether the Government of the  
Peoples' Republic of China have given  
any fresh indication of their willing-  
ness to solve the Sino-Indian border  
disputes through negotiations; and

(b) if so, what are the details in this  
regard?

THE MINISTER OF STATE IN THE  
MINISTRY OF EXTERNAL AFFAIRS  
(SHRI S. KUNDU): (a) and (b) At  
the meeting on 11th March, 1978 be-  
tween the Prime Minister and Mr.  
Wang Ping-nan, leader of the Chinese  
Delegation which was visiting India  
at the invitation of the All-India Dr.  
Kotnis Memorial Committee, the bor-  
der question came up briefly for dis-  
cussion. It was agreed that all out-  
standing issues, including the border  
question, should be solved through  
negotiations and only through peace-  
ful means on the basis of Panchsheel.

Since the above mentioned meeting  
no further exchanges have taken place  
between the two Governments on this  
issue.

†The question was actually asked on  
the floor of the House by Shri Sat  
Paul Mittal.

SHRI SAT PAUL MITTAL: In view  
of the statement of the Chinese Vice-  
Foreign Minister, Mr. Han Nien Lung,  
reported through an interview by a  
visiting Indian journalist that India  
had not taken any positive action so  
far to improve Sino-Indian relations  
and the reported reaction of the Gov-  
ernment of India that this observation  
was not based on reality, may I ask  
from the hon. Minister to clarify  
whether the Chinese insistence on  
freezing the border issue, thereby  
evading or by-passing the vital ques-  
tion of the return of the annexed  
Indian territory to India was being  
made an excuse or hindrance in the  
improvement of bilateral relations or  
the lack of a positive assurance by  
the Chinese to cease extending their  
indirect assistance to the subversive  
elements preaching violence and sepa-  
ratist tendencies in India?

SHRI S. KUNDU: Mr. Chairman,  
it is a long question, an involved  
question. We have seen the report.  
I would like to submit that the facts  
there are not true. We are taking all  
steps to improve our relations. And  
if the hon. Member wants, I can cate-  
gorise the number of steps that we  
have taken to improve our relations.  
I hope Mr. Chairman will bear with  
me—when a Chinese delegation came  
here, with great warmth they were  
received here. The Prime Minister  
received them; the Minister of Exter-  
nal Affairs received them. You, your-  
self as Vice-President, hosted a ban-  
quet for them. It was a high-powered  
delegation. We were taking various  
steps to improve our bilateral rela-  
tions. And I think that report is not  
true

SHRI SAT PAUL MITTAL: My  
question has not been replied to. I  
have not raised any objection to the  
steps having been taken by the Gov-  
ernment of India to improve the bila-  
teral relations. My question was whe-  
ther the Chinese insistence on freezing  
the border issue thereby depriving  
India of the return to it of the annex-  
ed territory and the Chinese extend-

ing their assistance and help to the subversive elements in India are not a somersault in the relations.

MR. CHAIRMAN: You put your second supplementary also. He will reply to both.

SHRI SAT PAUL MITTAL: This is not the second supplementary.

MR. CHAIRMAN: I am requesting you to put it.

SHRI SAT PAUL MITTAL: Within a few weeks of the visit of the Chinese goodwill delegation—there was the reported statement by its leader, Mr. Wang Pinan, that they found profound Sino-India friendship wherever they went—this statement of the Chinese Vice-Premier has come as a shock and surprise. May I ask the hon. Minister what positive steps are being taken by the Government of India to educate world opinion on this sudden and unpredictable somersault by the Chinese and what steps are being contemplated to get the Indian territory annexed by the Chinese restored back, without being accused of hampering the initial goodwill created by mutual talks?

SHRI S. KUNDU: I explained the whole thing, almost the sum total.

MR. CHAIRMAN: Yes, you reply.

SHRI S. KUNDU: It is mostly his opinion. There is no somersault. There is a free press here; everything is published here. There are two reports and you will find what we have done to improve our relations. Some press carried the view of the hon. Member. So we are educating our people. We have got a free press. The Parliament is free; every thing is discussed here. Many people maintain a catalogue of the things that we have done which are going to improve our relations with China. People are properly informed about these and the present Government is willing to improve bilateral relations with China.

SHRI SAT PAUL MITTAL: Sir, my question has not been replied to. Either he is wilfully not doing so, or trying to avoid me. I have asked what is holding the Chinese back and prompting the Vice-Foreign Minister to make such a statement. What are the reasons, according to the Government of India's observation?

SHRI S. KUNDU: Should I reply? (Interruptions) Kindly bear with me.

MR. CHAIRMAN: He is replying. You are not hearing.

SHRI S. KUNDU: Most respectfully, I would submit that the whole thing has been based on a press statement. The first question here is based on a press statement of the Vice-Foreign Minister of China.

SHRI ARVIND GANESH KULKARNI: Have we got any other source? What else can we do?

SHRI S. KUNDU: Therefore, I said in the beginning that if the press reports are true, the facts are not correct. We have taken so many steps.

SHRI ANANT PRASAD SHARMA: Who will find out?

MR. CHAIRMAN: The Government will find out.

SHRI ANANT PRASAD SHARMA: They should find out.

श्री रामानन्द यादव : सभापति महोदय, चीन ने भारत की 15,000 वर्ग मील भूमि को दखल कर लिया है, चीन एग्रेसिव है। जब कभी चीन का कोई बड़ा सरकारी अधिकारी हमारे वहां जो दूतावास है उसके किसी अधिकारी के साथ मिलता है और हंस देता है तो हमें खुशी होती है। जब हमारे मंत्री जी कह रहे थे तो मुझे बहुत ग्लानि हो रही थी। जब चीन का कोई डेलीगेशन आता है तो उसको हमारे वाइस-प्रेसीडेंट बैकबेट देते हैं, मंत्री देते हैं, प्रधान मंत्री देते हैं और दूसरे लो

देते हैं लेकिन भारतवर्ष का जब कोई डेलीमेशन जाता है तो इस तरह से स्वागत नहीं होता है। जब हम पिछला इतिहास देखते हैं तो ऐसा लगता है कि भारत के साथ चीन की सद्भावना अच्छी नहीं है; क्योंकि हम देखते हैं कि चीन ने हमारी भूमि हड़प ली। चीन हमारे देश के पूर्वी प्रान्तों में विद्रोही लोगों को सैनिक शिक्षा देता है। पाकिस्तान और चीन के साथ जब लड़ाई हुई तो चीन ने खुले रूप से पाकिस्तान की मदद की। हिन्दुस्तान की सीमा पर चीन ने फौज रखी हुई है। चीन ने अक्साइजिन बार्डर पर सड़क बनाई थी। इसलिए मैं कहना चाहता हूँ कि कंडीशन तो चीन को क्रिएट करनी चाहिए। एग्सेम्पल जब चीन है तो उसको वातावरण पैदा करना चाहिए, लेकिन उन्हे भारत की सरकार, जनता सरकार ऐसी कंडीशंस क्रिएट कर रही है जैसे यही इच्छुक है। तो मैं सरकार से यह पूछना चाहता हूँ कि क्या सरकार इस बात को महसूस करती है कि जब तक चीन हमारी हड़पी हुई 15,000 वर्ग मील भूमि को खाली नहीं कर देता, विद्रोहियों को सैनिक शिक्षा देना बन्द नहीं कर देता और जब तक वह बात करने का वातावरण पैदा नहीं कर देता, तब तक भारतवर्ष बात करने के लिए पहल नहीं करेगा ?

**श्री एस० कुंडु :** सभापति महोदय, मैं माननीय सदस्य के प्रश्न का उत्तर हिन्दी में दूंगा। माननीय सदस्य की जो भावना है ऐसी बहुत से माननीय सदस्यों की मनोभावना है। मैं उनको आश्वासन देना चाहता हूँ कि जनता सरकार उसूल से हट कर कोई चीज नहीं करेगी. . . (Interruptions) सरकार की नीति यह है कि जो जो लक्ष्य चीन के बारे में हमारे माननीय सदस्य तथा और भी बहुत से सदस्य चाहते हैं, वे लक्ष्य बातचीत के द्वारा शांतिपूर्ण ढंग से हल किये जायें। बाइलेटरल या परस्पर बातचीत करके

वैठ कर के हल किये जायें। यही लक्ष्य करके हम काम कर रहे हैं।

**श्री श्रीकांत वर्मा :** पिछले साल प्रधान मंत्री महोदय ने कहा कि जब तक चीन जमीन खाली नहीं करेगा तब तक उससे ठोस बातचीत नहीं हो सकती है। अभी चीन के उप विदेश मंत्री ने कहा है कि इस समय वक्त नहीं आया है जबकि सीमा वार्ता की जा सके। इस तरफ कोई संधि कोई बातचीत संभव नहीं है। मैं जो कहना चाहता हूँ वह यह है कि सरकार के पास चीन के प्रति कोई नीति नहीं है। यह नीति विहीन है। किसी भी सवाल को आइसोलेशन में नहीं देखा जा सकता है। यह बार्डर का सवाल नहीं है। मैं यह जानना चाहता हूँ कि जब सरकार चीन से बात करेगी तो क्या तिब्बत के सवाल को, दलाई लामा के सवाल को, पंचम लामा के सवाल को उठायेगी; क्योंकि यह विदेश नीति का सवाल है, बार्डर नीति का सवाल नहीं है, विद्रोहियों के आने का सवाल नहीं है। इसलिए क्या वह सम्पूर्ण सवाल पर विचार करेगी या आइसोलेशन में बात कर इसको टालना चाहेगी ?

**श्री एस० कुंडु :** माननीय सदस्य ने पूछा है कि सरकार की चीन के बारे में क्या नीति है। उन्होंने कहा कि चीन के बारे में हम आइसोलेशन में बात करते हैं। चीन की नीति के बारे में यहां पर बजट डिमांड के समय बहुत बहस हुई है। कोई चीज आइसोलेशन में नहीं हो सकती है। यह एक टोटल अप्रोच है और यह इस अप्रोच का पहला कदम रखा गया है। हम इस संबंध में आगे भी बढ़ रहे हैं कि जो हमारे पास-पास के पड़ोसी देश हैं उनके साथ हमारा बहुत अच्छा और शांतिपूर्ण व्यवहार रहे। इसी नीति को लेकर हम आगे बढ़ रहे हैं। भारत की मर्यादा गौरव और प्रतिष्ठा जो बिगड़ गये थे इस नीति में हम उनको सुधारने का लक्ष्य रख कर ही आगे बढ़ रहे हैं।

**SHRI SHRIKANT VERMA:** The question is when Jawaharlal Nehru's China policy was trampled under foot by the Chinese, what is the guarantee that your China policy will not meet the same fate by the Chinese and will be respected by them? How is your policy different from Pt. Nehru's policy?

**SHRI MORARJI R. DESAI:** There is no question of difference. May I know what is the meaning of differentiation between the policies where the country is concerned? We have a non-aligned policy. We have a policy of friendship with all nations including border nations. But it must be on equal terms. That is all. We are trying to do it. If somebody is unfriendly we do not want to become unfriendly.

**AN HON'BLE MEMBER:** Mr. Chairman . . .

**MR. CHAIRMAN:** Let me finish the list first. You will come later on. Mr. Deora Patil.

**श्री देवराव पाटील :** सभापति महोदय, चीन जनवादी गणराज्य सरकार का जो उच्चाधिकार सम्पन्न एक डेलीगेशन यहां आया था उसने एक बात मान ली है कि सीमा विवाद का सवाल बातचीत के माध्यम से हल करने के लिए वह तैयार है। इस संबंध में मैं पूछना चाहता हूं कि थाई फारेन मिनिस्टर ने जो सुझाव दिया है कि सीमा विवाद का सवाल फिलहाल हल करने की जरूरत नहीं है, क्या गवर्नमेंट ने इस स्टेटमेंट की कि यह सही है या नहीं कोई छानबीन करायी है और क्या यह गवर्नमेंट अपना एक डेलीगेशन चीन में भेजना चाहती है ताकि इस सवाल को बातचीत से हल किया जा सके?

**श्री एस० कुंडु :** वह पता करने के लिए हम कोशिश कर रहे हैं। कोई अखबार में एक रिपोर्ट निकली है कि हमारी तरफ से रेस्पांस सेटिस्फेक्टरी नहीं है। हमने कहा कि

यह ठीक बात नहीं है—अखबार की रिपोर्ट के आधार पर हमने कहा यह बात ठीक नहीं है।

**श्री देवराव पाटील :** कितने दिनों में उसका पता लग जायेगा?

**श्री एस० कुंडु :** जल्दी से जल्दी।

**श्री शिव चन्द्र झा :** सभापति जी, अखबारों में यह समाचार निकला है कि . . .

**श्री देवराव पाटील :** मैंने डेलीगेशन के बारे में पूछा था कि—whether the Government of India proposes to send a goodwill delegation—उसका उत्तर नहीं दिया।

**SHRI MORARJI R. DESAI:** It will go in right time, when we think it is right time. It is not decided by others.

**श्री शिव चन्द्र झा :** अखबार में यह समाचार छपा है कि चीन ने न्यूटन बम्ब के मैनूफैक्चर की नीति की ताईद की और उस पर जोर दिया है, हालांकि चीन ने यह कहा है दूसरे संदर्भ में—रूस और वेस्टर्न यूरोप के संदर्भ में—लेकिन मैं जानना चाहता हूं कि इस दृष्टिकोण से जो भारत और चीन में मेलजोल की बातचीत चल रही है, क्या उस पर इस कदम का कोई असर होगा कि नहीं होगा? यह आगे बढ़ेगा कि लड़खड़ाएगा? इसका असर मैं जानना चाहता हूँ।

**श्री एस० कुंडु :** माननीय सदस्य को मालूम है कि भारत सरकार कोई अणु अस्त्र बनाने के लिए, प्रोवाइड करने के लिए नहीं कहती बल्कि उसकी घोर विरुद्ध है। तो उसका असर क्या होगा, नहीं होगा, जब बातचीत होगी, तब मालूम होगा। इसके बारे में अभी से कहने से क्या फायदा है?

**SHRI G. LAKSHMANAN:** Sir, recently when the Chinese delegation visited India, the leader of the delegation is supposed to have said that they should not look backwards and they should look forwards. May I know from the Minister as to what he meant and whether the policy of the Government of India also is not to look backwards with regard to our relationship with China but look forwards as has been stated by the leader of the Chinese delegation?

**SHRI MORARJI R. DESAI:** May I say he had a talk with me? There is no question of not looking backwards or looking forwards. We have to look both backwards and forwards to take account of everything.

**SHRI ARVIND GANESH KULKARNI:** Sir, in view of the reports which have come out in the press and particularly in view of what he has just now stated, the accepted policy of the Government of India as regards non-alignment is being friendly with neighbourly countries and being friendly even with those countries which are unfriendly, to show them that we have got deep respect for Panchsheel or whatever policy is there. But, taking an overall view, particularly of the fact that in this country democracy has been restored after 19 months of black regime, I would say this is a democracy which has to be nursed. The mention of dinners by Vice-President or Foreign Minister is diplomatic protocol and I am not interested in that. I want to know from the Prime Minister specifically that while on the one hand this is our policy, on the other hand the political environment is such that China is encouraging hostilities in Mizoram and Nagaland by training guerillas. Taking a view of all this, let us not fall prey to bhai-bhai feeling which we had earlier practised at a great cost. I want to know what steps the Government is taking to arrest all these possibilities and whether a view has been taken.

**SHRI MORARJI R. DESAI:** All this will be taken care of when talks take place.

**SHRI SURENDRA MOHANTY:** Sir, why don't you look at this side of the House? What is this?

**श्री विश्वम्भर नाथ पांडे :** क्या यह बात सही नहीं है कि जब से भारत और चीन के बीच में डिप्लोमैटिक रिलेशंस रिज्यूम हुए, उस के बाद से जब नागालैंड और मिजोरम से 500 आदमी चीन की सरहद में प्रवेश करना चाहते थे तो चीन की सरकार ने उनको वापस कर दिया, प्रवेश नहीं करने दिया और वे इतने वक्त बर्बाद में हैं ? क्या यह बात सही नहीं है कि 25 एप्रिल को नागाज जो कि तिब्बत से होकर चीन जा रहे थे, उनको चीन की सरकार ने वापस कर दिया कि नहीं, आपटर दि रिजम्टेशन ऑफ डिप्लोमैटिक रिलेशंस हम तुम्हें नहीं आने दोगे और क्या यह बात सही नहीं है कि हमारे एक्सटर्नल अफेयर्स मिनिस्टर ने बार-बार यह बात नहीं कही है कि यह सरहद का मामला हल होने में समय लग सकता है, लेकिन हम और दूसरे मामलों में चीन के साथ अपने संबंधी सुधारना चाहते हैं । तो क्या इससे यह इंग्लैंड नहीं था कि हरहद की समस्या थोड़ी ठहर सकती है, लेकिन हमारी जं और दूसरी दोस्ती की बातें हैं वह आगे बढ़ सकती हैं । कृपा कर इस पर थोड़ा प्रकाश डालिये । एक बात और कि जो हमारे एक माननीय सदस्य ने कहा कि उनका डेलीगेशन जाता है तो उसका बहुत आदर स्तकार किया जाता है और जब हमारा कोई डेलीगेशन जाता है तो उसका वहां कोई आदर स्तकार नहीं होता, तो मैं सिर्फ इतना कहना चाहता हूं कि जब यहां से डेलीगेशन गया था कोटनिस मेमोरियल का तो उनके वाइस-प्रेसीडेंट ने और दूसरे लोगों ने बराबर उनका स्वागत किया था ...

MR. CHAIRMAN: You are making a speech. What is this? Is it a supplementary?

SHRI BISHAMBHAR NATH PANDE: Yes, I have put three supplementaries.

**मोरारजी आर० देसाई :** बहुत ज़ोरों से बोलने से ही कोई बात सही नहीं होती। परन्तु मुझे समझ में नहीं आता कि माननीय सदस्य को शंका क्या हुई है। हम सब के साथ अच्छे सम्बन्ध रखना चाहते हैं और बनाना चाहते हैं। चीन के साथ भी अच्छे संबंध बनाना चाहते हैं, मगर हमने साफ कहा है उनको और उन्होंने भी देखा है, उनका नज़रिया आ गया है कि जब तक यह फैसला नहीं होता हमारी ज़मीन का तब तक हमारी पूरी मैत्री नहीं हो सकती।

**श्री बुद्ध प्रिय मौर्य :** श्रीमान्, माननीय प्रधान मंत्री जी सदन में विराजमान हैं, क्या वह बताने की कृपा करेंगे कि भारत और चीन में को होस्टेलिट हो गई थी, जिसकी जिम्मेदारी चीन पर ही जाती थी, उसको कुछ हद तक कम कर दिया गया था कांग्रेस सरकार के जमाने में और उसको अब आप दोस्ती में परिणत कर रहे हैं। तो यह एक अच्छी बात है। लेकिन क्या आप ने कोई सुझाव भारत की उस सरहद के बारे में रखे हैं चीन की सरकार के सामने, उस ज़मीन के बारे में कि जो उन्होंने गैर-कानूनी तरीके से दबा रखी है, हजारों वर्ग मील वह ज़मीन है।

SHRI MORARJI R. DESAI: I have already replied to it.

**श्री एस० कुंडु :** प्रधान मंत्री जी ने उसका जवाब दे दिया है। जब बातचीत होगी तो उसको हम देख लेंगे।

**श्री बुद्ध प्रिय मौर्य :** अभी तक कोई सुझाव रखा है या नहीं।

MR. CHAIRMAN: We will go over to the next question. We have already taken 25 minutes on this question.

SHRI SURENDRA MOHANTY: I do not understand this raising of hands. I have been here on my legs to ask a question.

MR. CHAIRMAN: You might have been on your legs. I have tried to give 25 minutes for one question. I am to cover more questions.

DR. V. P. DUTT: Sir, those who raised their hands earlier have not been called, but those who raised their hands later have been called. I would like to report my feeling that I have seen in this House for the last many months that there is some kind of discrimination in this matter. I am sorry to say that. I have seen many times that when we raise our hands, you are not calling us, but you call some other people who raise their hands later.

MR. CHAIRMAN: I will tell you what I have tried to do. I have given 25 minutes to this question. I have given opportunity to one Member from each bloc. That is what I have tried to do. But if sometimes . . .

DR. V. P. DUTT: We raised our hands first. It may be that we are not politicians. But that is a different matter.

MR. CHAIRMAN: No, you did not raise your hand.

DR. V. P. DUTT: I raised my hand.

MR. CHAIRMAN: Mr. Kulkarni raised his hand.

DR. V. P. DUTT: It does not mean that we have no right to ask questions. I raised my hand first of all. You took note of it and you said 'Yes'.

MR. CHAIRMAN: That is all right.

श्री सुलतान सिंह : आप की नजर इधर जाती ही नहीं । हमारा हाथ तो ऊपर ही रहता है । हम ऐसे में क्या करेंगे । मैं एक छोटा सा ही सप्लीमेंटरी पूछूंगा ।

MR. CHAIRMAN: The time factor is there. Some more questions we have to cover.

श्री सुलतान सिंह : मेरा सवाल यह है कि पाकिस्तान के साथ जो आपने बातचीत की तो पाकिस्तान के पास आकूपाइड काश्मीर का थोड़ा सा हिस्सा है उस में से कुछ एरिया उसने चीन को दे रखा है, (Interruptions)

MR. CHAIRMAN: Next question.

\*122. [The questioner (Shrimati Sushila Shankar Adivarekar) was absent for answer, vide col 31 infra.]

#### Retrenchment in Iron Ore Mines

\*123. SHRI BHUPESH GUPTA:†  
SHRI LAKSHMANA MAHA-  
PATRO:  
SHRI INDRADEEP SINHA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) what is the number of workers retrenched in the iron ore mines in the country so far during 1978 and what is the number of workers likely to be retrenched from these mines in the near future; and

(b) what is the reason for such mass retrenchment?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) The workers in iron ore mines retrenched so far during 1978 include, *inter alia*, 1375 at Bailadila, 312 at

†The question on was actually asked on the floor of the House by Shri Bhupesh Gupta.

Dominalai and 596 in Orissa mines. The precise number of workers who may have to be laid off in iron ore mines will depend upon the actual shipments to Japan and other countries.

(b) The main reasons are the slump in export demand for iron ore due to acute recession in the world steel industry, particularly in Japan; heavy build up of iron ore stocks at the mines/rail heads and ports in India and mechanisation of mines which had been done before.

SHRI BHUPESH GUPTA: Is it a fact the Hon. Minister some time back made a statement that about one lakh casual workers, or whatever you call them, would have to be retrenched as a result of the policy pursued by the Government? And is it also not a fact that in the course of such a policy being pursued, the Bailadila tragedy took place? What step is the Government going to take with a view to stopping this kind of arbitrary, mass, callous and soulless retrenchment?

SHRI BIJU PATNAIK: Regarding the law and order question to which the hon. Member referred in the last part of the question, it is a State subject and they have already appointed a High Court Judge to go into that. Therefore, I do not wish to comment on that.

The other thing is that if the word 'depression' continues in the steel market in the fashion as it is, then the people who are employed in hand-mining operations, that is the workers in the mines and other people who are involved in the mining operations like load-carriers, loaders in the wagons or unloaders—for every mine-worker there are three other people who are engaged in other works like loading and unloading—numbering nearly 1,00,000 hands would be idle. There is as yet no sign of improve-